

RESUMÉ OF WORK DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—FIFTH SESSION
(29 January, 2021 to 25 March, 2021)



LOK SABHA SECRETARIAT
NEW DELHI
July, 2021/Ashadha, 1943 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Fifth Session *i.e.* from the 29 January, 2021 to 25 March, 2021.

NEW DELHI;
July, 2021

Ashadha, 1943 (Saka)

UTPAL KUMAR SINGH
Secretary General

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1. DURATION OF SESSION

(5th Session of 17th Lok Sabha)

1.	Date of Commencement	:	§29 January, 2021
2.	Date of Adjournment <i>sine die</i>	:	*25 March, 2021
3.	Date of prorogation	:	29 March, 2021
4.	Total number of days of Session	:	56
5.	Number of Actual days of Sittings	:	#24
6.	Number of hours of sitting	:	131 hours 56 minutes

§ The first sitting commenced with the playing of National Anthem.

*In order to enable the Standing Committees to consider the Demands for Grants, the House was adjourned on 13.2.2021 to meet again on 8.3.2021.

#The session was adjourned *sine die* on 25.3.2021 instead of 8.4.2021 (fixed as per the earlier schedule). Consequently, sittings fixed for subsequent days *i.e.* 26, 30 and 31 March, 2021 and 1, 5, 6, 7 and 8 April, 2021 stood cancelled. The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Finance Bill, 2021	01.2.2021	-	23.03.2021 (Consideration and passing)	6 08	129	109	Passed, as amended
2.	The Arbitration and Conciliation (Amendment) Bill, 2021	04.02.2021	-	- 12.02.2021 (Consideration and passing)	0 06# 02 28*	8	Nil	Passed
3.	The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021, as passed by Rajya Sabha	-	08.02.2021	13.02.2021 (Consideration and passing)	3 57**	4	Nil	Passed
4.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021, as passed by Rajya Sabha	-	10.02.2021	10.03.2021 (Consideration and passing)	0 27	5	Nil	Passed

Bill was opposed at the stage of introduction and time taken for opposing introduction.

* Motion for consideration of the Bill was discussed along with the Statutory Resolution seeking disapproval of the Arbitration and Conciliation (Amendment) Ordinance, 2020 (Ordinance No. 14 of 2020) promulgated by the President on 4.11.2020.

** Motion for consideration of the Bill was discussed along with the Statutory Resolution seeking disapproval of the Jammu and Kashmir Reorganisation (Amendment) Ordinance, 2021 (Ordinance No. 1 of 2021) promulgated by the President on 7.1.2021.

1	2	3	4	5	6	7	8	9	
5.	The Major Port Authorities Bill, 2021, as returned by Rajya Sabha with amendments	12.03.2020 (Earlier Session)	11.02.2021 (As returned by Rajya Sabha with Amendments)	12.02.2021 (Consideration of Amendments made by Rajya Sabha)	0	02	4	4	Amendments agreed to by Lok Sabha
6.	§The Tribunals Reforms (Rationalisation and Conditions of Service) Bill, 2021	13.02.2021	-	-	-	-	-	-	Pending
7.	§The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021	13.02.2021	-	19.03.2021 (Consideration and passing)	2	07	3	Nil	Passed
8.	The Government of National Capital Territory of Delhi (Amendment) Bill, 2021	15.03.2021	-	22.03.2021 (Consideration and passing)	2	33	1	Nil	Passed
9.	The Mines and Minerals (Development and Regulation) Amendment Bill, 2021	15.03.2021	-	-	0	05#			
				19.03.2021 (Consideration and passing)	3	26	5	1	Passed, as amended
10.	The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021	15.03.2021	-	-	-	-	-	-	Pending
11.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021	15.03.2021	-	-	0	03#			
				24.03.2021 (Consideration and passing)	3	58	3	Nil	Passed

§ Bills were introduced after requirements under Directions 19A/19B were waived.

Bills were opposed at the stage of introduction and time taken for opposing introduction.

1	2	3	4	5	6	7	8	9	
12.	The Marine Aids to Navigation Bill, 2021	15.03.2021	-	22.03.2021 (Consideration and passing)	1	20	Nil	Nil	Passed
13.	The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2021, as passed by Rajya Sabha	-	17.03.2021	-	-	-	-	-	Pending
14.	The National Commission for Allied and Healthcare Professions Bill, 2021, as passed by Rajya Sabha	-	17.03.2021	24.03.2021 (Consideration and passing)	2	51	2	Nil	Passed
15.	The Medical Termination of Pregnancy (Amendment) Bill, 2020	02.03.2020 (Earlier Session)	17.03.2021 (As returned by Rajya Sabha with amendments)	19.03.2021 (Consideration of amendments made by Rajya Sabha)	0	02	2	2	Amendments agreed to by Lok Sabha
16.	The Appropriation (No. 2) Bill, 2021	17.03.2021	-	17.03.2021 (Introduction, consideration and passing)	0	02	Nil	Nil	Passed
17.	The Appropriation Bill, 2021	18.03.2021	-	18.03.2021 (Introduction, consideration and passing)	0	02	Nil	Nil	Passed
18.	The Jammu and Kashmir Appropriation Bill, 2021	18.03.2021	-	18.03.2021 (Introduction, consideration and passing)	0	02	Nil	Nil	Passed

1	2	3	4	5	6	7	8	9	
19.	The Jammu and Kashmir Appropriation (No. 2) Bill, 2021	18.03.2021	-	18.03.2021 (Introduction, consideration and passing)	0	02	Nil	Nil	Passed
20.	The Puducherry Appropriation Bill, 2021	18.03.2021	-	18.03.2021 (Introduction, consideration and passing)	0	02	Nil	Nil	Passed
21.	The Puducherry Appropriation (Vote on Account) Bill, 2021	18.03.2021	-	18.03.2021 (Introduction, consideration and passing)	0	02	Nil	Nil	Passed
22.	The Insurance (Amendment) Bill, 2021, <i>as passed by Rajya Sabha</i>	-	19.03.2021	22.03.2021 (Consideration and passing)	2	35	1	Nil	Passed
23.	The National Bank for Financing Infrastructure and Development Bill, 2021	22.03.2021	-	23.03.2021 (Consideration and passing)	2	42	5	Nil	Passed
24.	The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021	24.03.2021	-	-	-	-	-	-	Pending

**(ii) Bills Referred to the Standing Committees and Presentation/
Laying of Reports Thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/Date of reference	Date of Presentation/ laying of report	Remarks
1.	The DNA Technology (Use and Application) Regulation Bill, 2019	8.7.2019 (L.S.)	Chairman	Science and Technology, Environment and Forests (18.10.2019)	3.2.2021	Pending in Lok Sabha
2.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11.12.2019 (L.S.)	Speaker	Social Justice and Empowerment (23.12.2019)	29.1.2021	Pending in Lok Sabha
3.	The Anti-Maritime Piracy Bill, 2019	9.12.2019 (L.S.)	Speaker	External Affairs (23.12.2019)	11.2.2021	Pending in Lok Sabha
4.	The Factoring Regulation (Amendment) Bill, 2020	14.9.2020 (L.S.)	Speaker	Finance (25.9.2020)	3.2.2021	Pending in Lok Sabha
5.	The Assisted Reproductive Technology (Regulation) Bill, 2020	14.9.2020 (L.S.)	Chairman	Health and Family Welfare (6.10.2020)	19.3.2021	Pending in Lok Sabha
6.	The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021	15.3.2021 (L.S.)	Speaker	Chemicals and Fertilizers (16.4.2021)	-	Pending with Committee
7.	The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021	24.3.2021 (L.S.)	Chairman	Transport, Tourism and Culture (10.5.2021)	-	Pending with Committee
8.	The Pesticide Management Bill, 2020	23.3.2020 (R.S.)	Speaker	Agriculture (3.6.2021)	-	Pending with Committee

SUMMARY

1.	Bills pending at the end of last Session	6
2.	Bills introduced	17
3.	Bills opposed at introduction stage	3
4.	Bills passed by Rajya Sabha and laid on the Table	5
5.	Bills passed by Rajya Sabha and laid on the Table — returned by Lok Sabha with amendments	Nil
6.	Bills passed by Rajya Sabha and laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	2
8.	Bills passed	18
9.	Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	2
10.	Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11.	Bills negatived	Nil
12.	Bills withdrawn	Nil
13.	Bills—debate concluded but further motions not taken up	Nil
14.	Motions for adjournment of debate on the Bills adopted	Nil
15.	Bills referred to Select Committee	Nil
16.	Bills referred to Joint Committee	Nil
17.	Bills reported by Select Committee	Nil
18.	Bills reported by Joint Committee	Nil
19.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20.	Bills referred to Standing Committees by Chairman/Speaker	3
21.	Bills reported by Standing Committees	5
22.	Bills pending at the end of Fifth Session of Seventeenth Lok Sabha	10

(iii) *Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks

					H - M			

* Private Members' Business (Bills) not taken up during the session - Private Members' Business (Bills) could not be transacted on 5.2.2021 due to early adjournment of the House and Private Members' Business (Bills) fixed for 12.3.2021 cancelled on the recommendation of Business Advisory Committee vide its Twentieth Report.

SUMMARY
(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	142
2. Bills introduced	NIL
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1 (At the end of Second Session)
7. Bills pending at the end of the Session <i>vide</i> Para No. 2507 of Bulletin-Part II, dated 16.06.2021	142

3. *CALLING ATTENTION

Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
			H.	M.
Empowerment of Women	Dr. B.V. Satyavathi	Smt. Smriti Zubin Irani 8.3.2021	00	26

* The Calling Attention Notice was converted into discussion under Rule 193 (Short Duration Discussion).

4. SITTINGS OF LOK SABHA (5TH SESSION, 17 LS)

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for Monday, the 15th February, 2021 and Fixation of sitting on Saturday, the 13th February, 2021.	29.1.2021	As decided in the meeting of the Business Advisory Committee (18th Report) held on 29.1.2021 and agreed to by the House on 2.2.2021, the sitting of Lok Sabha fixed for Monday, the 15th February, 2021 was cancelled and in lieu thereof a sitting of the House was held on Saturday, the 13th February, 2021.
2.	Cancellation of sitting fixed for Friday, the 12th March, 2021.	8.3.2021	As decided in the meeting of the Business Advisory Committee (20th Report) held on 8.3.2021 and agreed to by the House on 10.3.2021, the sitting of Lok Sabha fixed for Friday, the 12th March, 2021 was cancelled.
3.	Cancellation of sittings fixed for 26, 30 and 31 March, 2021 and 1, 5, 6, 7 and 8 April, 2021.	25.3.2021	The session was scheduled to conclude on 8 April, 2021. However, due to prevailing Covid-19 pandemic situation, the House was adjourned <i>sine die</i> on 25 March, 2021. Consequently, sittings fixed for subsequent days i.e. 26, 30 and 31 March, 2021 and 1, 5, 6, 7 and 8 April, 2021 stood cancelled.

5. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented		Remarks	
				H	M			Original	Action Taken A/T Statement		
1.	Committee on Estimates	01.05.2020	3	03	35	50.33%	1	3	2	4	--
2.	Committee on Public Undertakings	01.05.2020	8	05	05	43.18%	--	7	2	--	--
3.	Committee on Public Accounts	01.05.2020	2	00	25	77.27%	--	5	10	26	--
	Sub-Committee-III of the Committee on Public Accounts	27.07.2020	1	00	15	71.42%	--	--	--	--	--
	Sub-Committee-I of the Committee on Public Accounts	22.07.2020	1	00	30	57.14%	--	--	--	--	--

(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Original	Reports presented	Remarks
				H	M					
1.	Committee on Agriculture	13.09.2020	8	12	10	49.16%	--	05	10	--
2.	Committee on Chemicals and Fertilizers	13.09.2020	04	06	00	47%	--	07	07	--
3.	Committee on Coal and Steel	13.09.2020	05	9	00	50.96%	--	05	07	--
4.	Committee on Defence	13.09.2020	06	17	35	58.06%	--	04	10	--
5.	Committee on Energy	13.09.2020	05	04	45	44.83%	--	03	09	06
6.	Committee on External Affairs	01.09.2020	07	10	35	35.02%	--	02	03	--
7.	Committee on Finance	13.09.2020	06	17	35	14%	--	7	13	--
8.	Committee on Food, Consumer Affairs and Public Distribution	13.09.2020	06	03	00	40%	--	04	--	--
9.	Committee on Information Technology	13.09.2020	09	16	10	43.73%	--	05	08	02
10.	Committee on Labour	13.09.2020	06	10	35	46.16%	--	04	06	--
11.	Committee on Petroleum and Natural Gas	13.09.2020	06	07	45	48.33%	--	02	02	--
12.	Committee on Railways	13.09.2020	02	02	15	53%	--	02	02	03
13.	Committee on Rural Development	13.09.2020	04	08	20	48.80%	--	03	06	07
14.	Committee on Social Justice and Empowerment	13.09.2020	06	09	00	45.15%	--	05	08	--
15.	Committee on Urban Development	13.09.2020	04	12	55	50%	--	01	04	02
16.	Committee on Water Resources	13.09.2020	04	07	05	47.25%	--	02	--	01

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken A/T Statement	
1.	Committee on Absence of Members from the Sittings of the House	09.10.2019	02	01	10	63.33%	-	02	--	--
2.	House Committee	25.06.2020	01	01	30	50%	-	--	--	--
3.	Committee on MPLADS	Not Yet Constituted	--	--	--	--	--	--	--	--
4.	Committee on Ethics	09.10.2020	01	00	40	33.33%	-	--	--	--
5.	Committee of Privileges	16.10.2020	02	04	27	53.33%	-	--	--	--
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	Not yet Constituted	--	--	--	--	--	--	--	--
7.	Committee on Private Members' Bills and Resolutions	Not yet Constituted	--	--	--	--	--	--	--	--
8.	Committee on Subordinate Legislation	09.10.2020	07	06	00	50.40%	-	04	--	--
9.	Committee on Papers Laid on the Table	09.10.2020	03	02	00	33.33%	-	05	--	--
10.	Joint Committee on Offices of Profit	16.09.2019	01	00	45	66.66%	-	--	--	--
11.	Rules Committee	09.10.2019	--	--	--	--	--	--	--	--
12.	*General Purposes Committee	21.11.2019	01	01	15	75%	-	--	--	--

*No report of the GPC is prepared and presented to the House.

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken	
24.	Committee on Welfare of Other Backward Classes	31.07.2019*	--	--	--	--	--	--	--	--
25.	Joint Parliamentary Committee on Security in Parliament Complex.	Not yet constituted	--	--	--	--	--	--	--	--
26.	Committee on Provisions of Computers to Members of Lok Sabha	Not yet constituted	--	--	--	--	--	--	--	--
27.	Joint Committee on the Personal Data Protection Bill, 2019 (JCPDPB)	11.12.2019	--	--	--	--	--	--	--	--

*The term of the Committee expired on 30.07.2020.

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H	M
1	2	3	4	4
(i) Union Budget				
Union Budget for 2021-2022	01.02.2021		01	49
		10.02.2021		
		11.02.2021	14	42
		13.02.2021		
		General Discussion		
Discussion and Voting on Demands for Grants of Ministry/Department of —				
1. Railways		10.03.2021 15.03.2021 16.03.2021	09	21
2. Education		16.03.2021	07	26
3. Health and Family Welfare		17.03.2021	04	56

Gullioting of the Demands for Grants of Ministry/Department of:—

1.	Agriculture and Farmers' Welfare			
2.	Department of Atomic Energy			
3.	Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)			
4.	Chemicals and Fertilisers			
5.	Ministry of Civil Aviation			
6.	Coal			
7.	Ministry of Commerce and Industry			
8.	Ministry of Communications			
9.	Consumer Affairs, Food and Public Distribution			
10.	Corporate Affairs			
11.	Culture			
12.	Defence			
13.	Development of North Eastern Region			
14.	Earth Sciences			
15.	Electronics and Information Technology			
16.	Environment, Forest and Climate Change			
17.	External Affairs			
18.	Finance			
19.	Fisheries, Animal Husbandry and Dairying			
20.	Food Processing Industries			
21.	Heavy Industries and Public Enterprises			
22.	Home Affairs			
23.	Housing and Urban Affairs			
24.	Information and Broadcasting			
25.	Jai Shakti			
26.	Labour and Employment			
27.	Law and Justice			
28.	Micro, Small and Medium Enterprises			

(17.03.2021)
At 6.03 P.M.

1	2	3	4
29.	Mines		
30.	Minority Affairs		
31.	New and Renewable Energy		
32.	Panchayati Raj		
33.	Parliamentary Affairs		
34.	Personnel, Public Grievances and Pensions		
35.	Petroleum and Natural Gas		
36.	Planning		
37.	Ports, Shipping and Waterways		
38.	Power		
39.	Lok Sabha		
40.	Rajya Sabha		
41.	Secretariat of the Vice-President	(17.03.2021)	00
42.	Road Transport and Highways	At 6.03 P.M.	06
43.	Rural Development		
44.	Science and Technology		
45.	Skill Development and Entrepreneurship		
46.	Social Justice and Empowerment		
47.	Space		
48.	Statistics and Programme Implementation		
49.	Steel		
50.	Textiles		
51.	Tourism		
52.	Tribal Affairs		
53.	Women and Child Development		
54.	Youth Affairs and Sports		

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H	M
(ii) Supplementary Demands for Grants				
Supplementary Demands for Grants (Second Batch) for 2020-21	11.02.2021	18.03.2021 Discussion and Voting on Supplementary Demands for Grants for 2020-21	03	37

Subject	Date of Presentation	Date(s) of Discussion	Time Taken				
			H	M			
(iii) Jammu and Kashmir Budget							
Supplementary Demands for Grants (Union Territory of Jammu and Kashmir) for 2020-21	17.03.2021	18.03.2021 #Discussion and Voting on Supplementary Demands for Grants (Union Territory of Jammu and Kashmir)	}	02	21		
Demands for Grants (Union Territory of Jammu and Kashmir) for 2021-22	17.03.2021	18.03.2021 #General Discussion #Discussion and Voting on Demand for Grants (Union Territory of Jammu and Kashmir)					
(iv) Puducherry Budget							
Supplementary Demands for Grants (Union Territory of Puducherry) for 2020-21	17.03.2021	18.03.2021 #Discussion and Voting on Supplementary Demands for Grants (Union Territory of Puducherry)					
Demands for Grants on Account (Union Territory of Puducherry) for 2021-22	17.03.2021	18.03.2021 #General Discussion #Discussion and Voting on Demands for Grants on Account (Union Territory of Puducherry)					

Discussed together.

7. MOTION

(i) MOTIONS UNDER RULE 388 FOR SUSPENSION OF RULES

Brief Subject	Name of member who moved	Date(s) of discussion	Time taken		Remarks
			H	M	
"That this House do suspend clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment Nos.* 20, 31, 42, 46, 53, 63, 64, 67, 122, 123 and 126 to the Finance Bill, 2021 and that these amendments may be allowed to be moved."	Smt. Nirmala Sitharaman	23.3.2021	0	05	Adopted

* Eleven separate motions were moved and adopted.

(ii) MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	Nil
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

8. OATH/AFFIRMATION

Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
					H	M
Shri Sunil Kumar	Valmiki Nagar/Bihar	Oath	Hindi	29.01.2021	00	01

5TH SESSION, 17TH LOK SABHA
9. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Suresh C. Angadi Belgaum/Karnataka	23.09.2020	Died on 23.09.2020 (OR made in the House on 29.01.2021)
2.	Shri P. K. Kunhalikutty Malappuram/Kerala	03.02.2021	Resigned <i>w.e.f.</i> 03.02.2021 (Announcement made in the House on 04.02.2021)
3.	Shri Mohan S. Delkar Dadra and Nagar Haveli/UT of Dadra and Nagar Haveli and Daman and Diu	22.02.2021	Died on 22.02.2021. (OR made in the House on 08.03.2021)
4.	Shri Nand Kumar Singh Chauhan Khandwa/Madhya Pradesh	02.03.2021	Died on 02.03.2021. (OR made in the House on 08.03.2021)
5.	Shri Ram Swaroop Sharma Mandi/Himachal Pradesh	17.03.2021	Died on 17.03.2021. (OR made in the House on 17.03.2021)

10. OBITUARY AND OTHER REFERENCES

(i) OBITUARY REFERENCES

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary Reference	Time Taken	
				H	M
1	2	3	4		5
1.	# Shri Suresh C. Angadi (Sitting Member and Member, Fourteenth, Fifteenth and Sixteenth Lok Sabhas)	23.09.2020			
2.	# Shri Ram Vilas Paswan (Sitting Member, Rajya Sabha and Member, Sixth, Seventh, Ninth, Tenth, Eleventh, Twelfth, Thirteenth, Fourteenth and Sixteenth Lok Sabhas)	08.10.2020			
3.	Shri Ramkrishna Baba Patil (Member, Twelfth Lok Sabha)	02.09.2020			
4.	Dr. Hari Singh (Member, Eleventh Lok Sabha)	11.09.2020			
5.	Shri LiliadharbhaiKhodaji Vaghela (Member, Sixteenth Lok Sabha)	16.09.2020			
6.	Dr. A. Kalanidhi (Member, Seventh and Eighth Lok Sabhas)	18.09.2020			
7.	Shri Jaswant Singh (Member, Ninth, Tenth, Eleventh and Fifteenth Lok Sabhas)	27.09.2020	29.01.2021	00	15

8.	Shri Rasheed Masood (Member, Sixth, Seventh, Ninth, Tenth and Fourteenth Lok Sabhas)	05.10.2020
9.	Dr.Kartikeswar Patra (Member, Tenth Lok Sabha)	05.10.2020
10.	Shri C. M. Chang (Member, Fifteenth Lok Sabha)	12.10.2020
11.	Shri Mahesh Kumar Kanodia (Member, Tenth, Eleventh, Twelfth and Fourteenth Lok Sabhas)	25.10.2020
12.	Shri Abu Ayes Mondal (Member, Fourteenth Lok Sabha)	06.11.2020
13.	Dr.Mahadeepak Singh Shakya (Member, Fifth, Sixth, Ninth, Tenth, Eleventh and Twelfth Lok Sabhas)	10.11.2020
14.	Smt. Chandravati (Member, Sixth Lok Sabha)	15.11.2020
15.	Sardar Mohinder Singh Gill (Member, Fifth Lok Sabha)	17.11.2020
16.	Shri Tarun Gogoi (Member, Fifth, Sixth, Seventh, Tenth, Twelfth and Thirteenth Lok Sabhas)	23.11.2020
17.	Shri Ahmed M. Patel (Member, Sixth, Seventh and Eighth Lok Sabhas)	25.11.2020
18.	Smt. Kiran Maheshwari (Member, Fourteenth Lok Sabha)	30.11.2020
19.	Shri Prithvi Raj (Member, Third Lok Sabha)	02.12.2020
20.	Shri Ramial Rahi (Member, Sixth, Seventh, Ninth and Tenth Lok Sabhas)	10.12.2020

1	2	3	4	5
21.	Shri Radhika Ranjan Pramanik (Member, Ninth, Tenth, Eleventh, Twelfth and Thirteenth Lok Sabhas)	13.12.2020		
22.	Shri Satya Deo Singh (Member, Sixth, Tenth and Eleventh Lok Sabhas)	16.12.2020		
23.	Shri Mohan Rawale (Member, Tenth, Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabhas)	19.12.2020		
24.	Shri Motilal Vora (Member, Twelfth Lok Sabha)	21.12.2020		
25.	Shri Madan Lal Sharma (Member, Fourteenth and Fifteenth Lok Sabhas)	23.12.2020		
26.	Shri Jamal Khwaja (Member, Second Lok Sabha)	24.12.2020		
27.	Sardar Buta Singh (Member, Third, Fourth, Fifth, Seventh, Eighth, Tenth, Twelfth and Thirteenth Lok Sabhas)	02.01.2021		
28.	# Shri Mohan S. Delkar (Sitting Member and Member, Ninth, Tenth, Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabhas)	22.02.2021		
29.	# Shri Nand Kumar Singh Chauhan (Sitting Member and Member, Eleventh, Twelfth, Thirteenth, Fourteenth and Sixteenth Lok Sabhas)	02.03.2021	08.03.2021	00 07
30.	Shri Rajendra Kumar Sharma (Member, Sixth and Tenth Lok Sabhas)	20.08.2020		

31.	Shri Sarat Kar (Member, Sixth Lok Sabha)	12.10.2020		
32.	Shri M. R. KadamburJanarthanan (Member, Eighth, Ninth, Tenth, and Twelfth Lok Sabhas)	26.12.2020		
33.	Shri M. Deiveekan (Member, Fourth and Fifth Lok Sabhas)	11.01.2021		
34.	Shri Mahavir Bhagora (Member, Fourteenth Lok Sabha)	16.01.2021		
35.	Captain Satish Sharma (Member, Tenth, Eleventh and Thirteenth Lok Sabhas)	17.02.2021		
36.	Shri D. Pandian (Member, Ninth and Tenth Lok Sabhas)	26.02.2021		
37.	# Shri Ram Swaroop Sharma (Sitting Member and Member, Sixteenth Lok Sabha)	17.03.2021	}	03
38.	Shri Manohar Lal Saini (Member, Sixth and Seventh Lok Sabhas)	08.03.2021		
39.	Shri Mohanbhai Patel (Member, Seventh and Eighth Lok Sabhas)	05.03.2021	}	02
40.	Shri DilipkumarMansukhlal Gandhi (Member, Thirteenth, Fifteenth and Sixteenth Lok Sabhas)	17.03.2021		

House was adjourned for one hour as a mark of respect to the departed souls.

**(ii) CONGRATULATORY REFERENCES/REFERENCES ON
LANDMARK OCCASIONS**

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken	
				H	M
1.	Reference on the occasion of International Women's Day	08.03.2021	08.03.2021	00	01
2.	Reference on the anniversary of martyrdom of Shaheed Bhagat Singh, Shaheed Rajguru and Shaheed Sukhdev	23.03.1931	23.03.2021	00	01

(iii) REFERENCES REGARDING TRAGIC INCIDENTS

Name of the Occasion	Date of incident	Date of reference	Time Taken	
			H	M
Reference regarding the passing away of personnel of Armed Forces, Paramilitary Forces, Police personnel for protecting the unity and integrity of the country and Corona Warriors who made the supreme sacrifice while discharging their duties during COVID-19 pandemic respectively.	-	29.01.2021	00	01

11. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agrawal	-do-
4.	Smt. Meenakashi Lekhi	-do-
5.	Shri Kodikunnil Suresh	24.06.2019**
6.	Shri A. Raja	25.06.2019^
7.	Shri P. V. Midhun Reddy	-do-
8.	Shri Bhartruhari Mahtab	-do-
9.	Shri N. K. Premachandran	02.07.2019@
10.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

12. RESIGNATION BY MEMBERS

Name of Member	Constituency	State	Date of Resignation	Date on which announcement was made in the House
Shri P. K. Kunhalikutty	Malappuram	Kerala	03.02.2021	04.02.2021

13. MEMBER ELECTED IN BYE-ELECTION

-

Name of Member	Constituency/State	Date when declared Elected	Vacancy against which declared elected
Shri Sunil Kumar	Valmiki Nagar/Bihar	10.11.2020	Vice Shri Baidyanath Prasad Mahto passed away on 28.02.2020

14. PRESIDENT'S ADDRESS

Date of Address	Date(s) of Discussion on Motion of Thanks	Members who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time Taken H M	President's message reported on
29.01.2021	02.02.2021	Smt. Locket	429	218	-	10.02.2021	16 58	08.03.2021
	08.02.2021	Chatterjee						
	09.02.2021	Dr. Virendra						
	10.02.2021	Kumar						

15. PAPERS LAID ON THE TABLE

(a) By Government	—	3591
(b) By Private Members	—	Nil

16. PERSONAL EXPLANATION – UNDER RULE 357

-01-

[On 09.02.2021 Shri Amit Shah made a personal explanation regarding certain remarks made by Shri Adhir Ranjan Chowdhury on 8th February, 2021]

17. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House
1.	Notice of question of breach of privilege dated 3 February, 2021 given by Shri N.K. Premachandran, MP alleging contempt of the House against Hon'ble Minister of Agriculture.	Shri N. K. Premachandran, MP	9 February, 2021 At 1645 hrs.	"Okay. I will see. I will examine your notice."
2.	Notice of question of breach of privilege dated 9 February, 2021 given by Shri P. P. Choudhary, MP against Shri Adhir Ranjan Chowdhury, MP for allegedly making misleading statement in the House.	Shri P. P. Choudhary, MP	9 February, 2021 At 2240 hrs.	"The notice is under the active consideration of the Hon'ble Speaker."
3.	Notice under Article 121 of the Constitution of India and Rules 226, 227, 280 read with Direction 115(1) against Ms. Mohua Moitra, MP and Editor, Indian Express for making defamatory and unparliamentary speech during the Motion of Thanks on President's Address.	Shri P. P. Choudhary and Dr. Nishikant Dubey, MPs	10 February, 2021 At 1955 hrs.	"The notice is under the consideration of the Hon'ble Speaker and let it be."
4.	Notice of question of breach of privilege dated 12 February, 2021 given by Dr. Nishikant Dubey, Dr. Sanjay Jaiswal, Sarvashti Rakesh Singh, Rajendra Agarwal and P. P. Chaudhary, MPs against Shri Rahul Gandhi, MP for allegedly making objectionable remarks during his speech on Union Budget on 11 February, 2021.	Shri Sanjay Jaiswal, Shri Rakesh Singh and Shri P. P. Chaudhary, MPs	12 February, 2021 At 2100 hrs.	NIL
5.	Notice/Complaint dated 22 March, 2021 from Smt. Navneet Ravi Rana, MP against Shri Arvind Sawant, MP for allegedly threatening her in the Lok Sabha lobby for raising some buring issues going on in Maharashtra during Zero Hour.	Smt. Navneet Ravi Rana, MP	24 March, 2021 At 2020 hrs.	NIL

18. QUESTION

(I) STARRED QUESTIONS	
(a) Number of Questions put down in the Question Lists for oral answers	440
(b) Number of Questions orally answered	84
(II) UNSTARRED QUESTIONS	
Number of Questions put down in the Question Lists for written answers	5057@
(III) ANSWERS LAID ON THE TABLE	
Number of Questions (SQ 356 + USQ 5057) for which written answers were laid on the Table (the 356 Starred Questions were put down for oral answers but were not called for answers/supplementaries).	5413
(IV) SHORT NOTICE QUESTIONS	
(a) No. of Short Notice Questions (SNQ) received	11
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	11
(V) HALF-AN-HOUR DISCUSSION	
(a) No. of notices of Half-an-Hour Discussion received	1
(b) No. of notices of Half-an-Hour Discussion admitted	NIL
(c) No. of notices of Half-an-Hour Discussion discussed	NIL
(d) No. of notices of Half-an-Hour disallowed/Lapsed	1
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
No. of answers corrected	1

@ Excluding three (03) Question Nos. 202 dated 02.02.2021, 881 dated 05.02.2021 and 1013 dated 08.02.2021 deleted from USQ Lists.

19. RESOLUTIONS

(i) STATUTORY RESOLUTIONS

Sl. No.	Text of Resolution	Article/ section of Constitution/ Act	Name of Member who moved	Date of moving discussion and	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	#That this House disapproves of the Arbitration and Conciliation (Amendment) Ordinance, 2020 (Ordinance No. 14 of 2020) promulgated by the President on 4.11.2020.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	12.2.2021	2	24	Law and Justice	Negated
2.	*That this House disapproves of the Jammu and Kashmir Reorganisation (Amendment) Ordinance, 2021 (Ordinance No. 1 of 2021) promulgated by the President on 7.1.2021.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	13.2.2021	3	55	Home Affairs	Negated
3.	That this House disapproves of the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Ordinance, 2020 (Ordinance No. 15 of 2020) promulgated by the President on 30.12.2020.	Article 123(2)(a)	-	-	-	-	-	Not moved

The Statutory Resolution was discussed along with the motion for consideration of the Arbitration and Conciliation (Amendment) Bill, 2021.

* The Statutory Resolution was discussed along with the motion for consideration of the Jammu and Kashmir Reorganisation (Amendment) Bill, 2021.

(ii) Private Members' Resolutions

Subject	Name of member who moved	Date(s) of moving and discussion	Time taken H - M	Ministry/ Department	Remarks
<p>Keeping in view that the Anganwadi Workers and Anganwadi Helpers provide many essential health and welfare services to women, children and adolescents, this House urges upon the Government to take following immediate steps to uplift their working conditions –</p> <p>(1) regularisation of employment of Anganwadi Workers and Anganwadi Helpers;</p> <p>(2) changing the nomenclature of compensation category of Anganwadi Workers and Anganwadi Helpers from "Honorarium" to "Salary";</p> <p>(3) payment of adequate amount of compensation to Anganwadi Workers and Anganwadi Helpers, which would reflect importance of their services to the society;</p> <p>(4) improving working conditions of Anganwadi Workers and Anganwadi Helpers and upgrading every Anganwadi Centre with all basic facilities including availability of safe drinking water, clean toilets and proper ventilation; and</p> <p>(5) payment of all dues including pending rent for Anganwadi Centres which are being run on rented accommodation in the country.</p>	Shri Ritesh Pandey	20.3.2020 (Third Session) 12.2.2021 19.3.2021 (Fifth Session)	1 - 09 (excluding 19 minutes taken during 3rd Session)	Women and Child Development	Discussion not concluded.

SUMMARY

(PRIVATE MEMBERS' RESOLUTIONS)

1. No. of notices of Resolutions received	:	9
2. No. of Resolutions discussed	:	1
3. No. of Resolutions adopted	:	NIL
4. No. of Resolutions withdrawn	:	NIL
5. No. of Resolutions negatived	:	NIL
6. No. of Resolutions on which debate was adjourned	:	NIL
7. No. of Resolutions part-discussed	:	1

20. SHORT DURATION DISCUSSIONS (Rule 193)

Subject	Name of the Member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
			H	M		
* Empowerment of women	Dr. B.V. Satyavathi	08.03.2021	00	26	Ministry of Women and Child Development	Part- discussed

* Calling Attention converted into Short Duration Discussion under Rule 193

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

No. of notices received	:	32
No. of discussions held	:	01
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	01
Total time taken	:	26 mts.

21. SPEAKER/CHAIRPERSON — Announcements/Observations/Rulings

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Announcement regarding relinquishment of Office by Secretary General (Smt. Snehlata Shrivastava) and her appointment as Honorary Officer of the House.	The Speaker	29.01.2021
2.	Announcement regarding appointment of Shri Utpal Kumar Singh as Secretary General, Lok Sabha.	The Speaker	29.01.2021
3.	Announcement under Rule 384 regarding seating arrangements and announcement regarding e-circulation of Economic Survey 2020-21 through Member's Portal.	The Speaker	29.01.2021
4.	Announcement regarding e-circulation of Union Budget 2021-22 through Member's Portal.	The Speaker	1.02.2021
5.	Announcement regarding request of the Minister of State in the Ministry of Parliamentary Affairs for laying of papers on behalf of all the Ministers due to prevailing situation of COVID-19.	The Speaker	2.02.2021
6.	Observation regarding maintaining proper decorum and dignity of the House.	The Speaker	3.02.2021
7.	Announcement regarding congratulating the scientists and doctors for their sincere efforts in making indigenous COVID-19 vaccine.	The Speaker	5.02.2021
8.	Announcement regarding moving of amendments on President's Address.	The Speaker	8.02.2021
9.	Announcement regarding suspension of Question Hour for 9th and 10th February, 2021 on the request of Minister of Parliamentary Affairs.	The Speaker	8.02.2021
10.	Observation regarding the commencement of the sitting of the House on 13 February, 2021 at 10 A.M.	The Speaker	12.02.2021
11.	Announcement regarding receipt of message from the President.	The Speaker	8.03.2021
12.	Announcement regarding commencement of sitting of Lok Sabha at 11 A.M. from 9.03.2021.	The Speaker	8.03.2021

1	2	3	4
13.	Observation regarding converting Calling Attention into Short Duration Discussion under rule 193 on Empowerment of Women.	The Chair	8.03.2021
14.	Announcement regarding cancellation of sifting fixed for 12th March, 2021.	The Chair	10.03.2021
15.	Observation regarding moving of cut motions on the Demand for Grant under the control of Ministry of Railways.	The Chair	10.03.2021
16.	Announcement regarding welcoming H.E. Mr. Duarte Pacheco, President of Inter Parliamentary Union (IPU) on his visit to India.	The Speaker	15.03.2021
17.	Announcement regarding moving of cut motions on the Demands for Grants under the control of the Ministry of Education.	The Speaker	16.03.2021
18.	Announcement regarding moving of cut motions on the Demands for Grants under the control of the Ministry of Health and Family Welfare.	The Speaker	17.03.2021
19.	Announcement regarding treating all the cut motions that were circulated as moved and then negatived relating to all remaining Demands for Grants Budget (General) for the year 2021-22.	The Speaker	17.03.2021
20.	Announcement regarding moving of cut motions on the Supplementary Demands for Grants – Second Batch for 2020-21.	The Chair	18.03.2021
21.	Announcement regarding wishing speedy recovery of Hon'ble Speaker.	The Chair	25.03.2021
22.	Valedictory Reference on the conclusion of Fifth Session of the Seventeenth Lok Sabha.	The Chair	25.03.2021

22. STATEMENTS

(i) Statements Made/Laid by Ministers under Rule 372 during Fifth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding an Avalanche in Chamoli District of Uttarakhand.	Shri Amit Shah	09.02.2021	00	09
2.	Regarding present situation in Eastern Ladakh.	Shri Rajnath Singh	11.02.2021	00	13
3.	Regarding recent developments pertaining to the welfare abroad of Indians, Non-Resident Indians (NRIs) and Persons of Indian Origin (PIOs) in the COVID-19 situation.	Dr. S. Jaishankar	15.03.2021	00	12
4.	Regarding "India's Vaccine Maitri Initiative".	Dr. S. Jaishankar	17.03.2021	00	08
5.	Regarding "Vehicles Scrapping Policy".	Shri Nitin Gadkari	18.3.2021	00	03

**(ii) Statements Made/Laid by Ministers under Direction 73A of Directions
by the Speaker during Fifth Session of
Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
1.	Regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Energy on 'National Solar Mission-An Appraisal' pertaining to the Ministry of New and Renewable Energy.	Shri Raj Kumar Singh	4.2.2021	00	01
2.	Regarding the status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Energy on 'Energy Access in India—Review of Current Status and role of Renewable Energy' pertaining to the Ministry of New and Renewable Energy.	Shri Raj Kumar Singh	4.2.2021	00	01
3.	Regarding the status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Energy on 'Development and Status of Small Hydro Sector' pertaining to the Ministry of New and Renewable Energy.	Shri Raj Kumar Singh	4.2.2021	00	01
4.	Regarding the status of implementation of the recommendations contained in the 2 nd Report of the Standing Committee on Energy on 'Demands for Grants (2014-15)' pertaining to the Ministry of New and Renewable Energy.	Shri Raj Kumar Singh	4.2.2021	00	01
5.	Regarding the status of implementation of the recommendations contained in the 2nd Report on Demands for Grants 2019-20 and 3rd Report on Demands for Grants 2020-21 of the Standing Committee on Food, Consumer Affairs and Public Distribution pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Danve Raosaheb Dadarao	9.2.2021	00	01

1	2	3	4	5	6
6.	Regarding the status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2020-21) pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Danve Raosaheb Dadarao	9.2.2021	00	01
7.	Regarding the status of implementation of the recommendations contained in the 3rd Report on Demands for Grants 2019-20 and 6th Report on Demands for Grants 2020-21 of the Standing Committee on Coal and Steel pertaining to the Ministry of Coal.	Shri Pralhad Joshi	10.2.2021	00	01
8.	Regarding the status of implementation of the recommendations contained in the 4th Report on Demands for Grants 2019-20 and 7th Report on Demands for Grants 2020-21 of the Standing Committee on Coal and Steel pertaining to the Ministry of Mines.	Shri Pralhad Joshi	10.2.2021	00	01
9.	Regarding the status of implementation of the recommendations contained in the 43rd Report (2013) of the Standing Committee on Energy on 'Development of Hydro Sector' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	11.2.2021	0	01
10.	Regarding the status of implementation of the recommendations contained in the 17th Report (2015-16) of the Standing Committee on Energy on 'Hydro Power — A Sustainable, Clean and Green Alternative' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	11.2.2021	0	01
11.	Regarding the status of implementation of the recommendations contained in the 43rd Report (2019) of the Standing Committee on Energy on 'Hydro Power' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	11.2.2021	0	01
12.	Regarding the status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Energy on 'Stressed/Non-performing Assets in Electricity Sector' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	11.2.2021	0	01

1	2	3	4	5	
13.	Regarding the status of implementation of the recommendations contained in the 40th Report of the Standing Committee on Energy on 'Impact of the RBIs Revised Framework for Resolution of Stressed Assets on NPAs in the Electricity Sector' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	11.2.2021	0	01
14.	Regarding the status of implementation of the recommendations contained in the 42nd Report of the Standing Committee on Energy on 'Stressed/Non-Performing Assets in Gas based Power Plants' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	11.2.2021	0	01
15.	Regarding the status of implementation of the recommendations contained in 110th and 121st Reports of the Standing Committee on Health and Family Welfare on the Functioning of Food Safety and Standards Authority of India (FSSAI) pertaining to the Ministry of Health and Family welfare.	Dr. Harsh Vardhan	12.2.2021	0	01
16.	Regarding the status of implementation of the recommendations contained in the 329th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-21) pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Dr. Harsh Vardhan	12.2.2021	0	01
17.	Regarding the status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Rural Development on Demands for Grants (2019-20) pertaining to the Department of Land Resources, Ministry of Rural Development.	Sadhvi Niranjani Jyoti	12.2.2021	0	01
18.	Regarding the status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Rural Development on Demands for Grants (2020-21) pertaining to the Department of Land Resources, Ministry of Rural Development.	Sadhvi Niranjani Jyoti	12.2.2021	0	01

1	2	3	4	5	
19.	Regarding the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Finance on Demands for Grants (2019-20) pertaining to the Department of Revenue, Ministry of Finance.	Made by Shri Anurag Singh Thakur on behalf of Smt. Nirmala Sitharaman	8.3.2021	0	01
20.	Regarding the status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Finance on Demands for Grants (2020-21) pertaining to the Department of Revenue, Ministry of Finance.	Made by Shri Anurag Singh Thakur on behalf of Smt. Nirmala Sitharaman	8.3.2021	0	01
21.	Regarding the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Chemicals & Fertilizers on Demands for Grants (2019-20) pertaining to the Department of Chemicals & Petrochemicals, Ministry of Chemicals & Fertilizers.	Shri Mansukh Mandaviya	9.3.2021	0	01
22.	Regarding the status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Chemicals & Fertilizers on Demands for Grants (2020-21) pertaining to the Department of Chemicals & Petrochemicals, Ministry of Chemicals & Fertilizers.	Shri Mansukh Mandaviya	9.3.2021	0	01
23.	Regarding the status of implementation of the recommendations contained in the 338th Report of the Standing Committee on Science & Technology, Environment, Forests & Climate Change on Demands for Grants (2020-21) pertaining to the Department of Space.	Dr. Jitendra Singh	17.3.2021	0	01
24.	Regarding the status of implementation of the recommendations/observations contained in the 6th Report of the Standing Committee on Information Technology on Demands for Grants (2020-21), pertaining to the Department of Telecommunications, Ministry of Communications.	Made by Shri Arjun Ram Meghwal on behalf of Shri Sanjay Shamrao Dhotre	17.3.2021	0	01

1	2	3	4	5	
25.	Regarding the status of implementation of the recommendations/observations contained in the 7th Report of the Standing Committee on Information Technology on Demands for Grants (2020-21), pertaining to the Department of Posts, Ministry of Communications.	Made by Shri Arjun Ram Meghwal on behalf of Shri Sanjay Shamrao Dhotre	17.3.2021	0	01
26.	Regarding the status of implementation of the recommendations contained in the 36th Report of the Standing Committee on Energy on "International Cooperation in New and Renewable Energy Sector" pertaining to the Ministry of New and Renewable Energy.	Shri Raj Kumar Singh	18.3.2021	0	01
27.	Regarding the status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Energy on Demands for Grants (2015-16) pertaining to the Ministry of New and Renewable Energy.	Shri Raj Kumar Singh	18.3.2021	0	01
28.	Regarding the status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Energy on Demands for Grants (2016-17) pertaining to the Ministry of New and Renewable Energy.	Shri Raj Kumar Singh	18.3.2021	0	01
29.	Regarding the status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Energy on Demands for Grants (2018-19) pertaining to the Ministry of New and Renewable Energy.	Shri Raj Kumar Singh	18.3.2021	0	01
30.	Regarding the status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Agriculture on Demands for Grants (2020-21), pertaining to the Department of Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.	Shri Parshottam Rupala	18.3.2021	0	01
31.	Regarding the status of implementation of the recommendations contained in the 328th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-21) pertaining to the Department of Scientific & Industrial Research (DSIR), Ministry of Science and Technology.	Dr. Harsh Vardhan	19.3.2021	0	01

1	2	3	4	5	
32.	Regarding the status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Labour on 'Demands for Grants (2019-20) pertaining to the Ministry of Skill Development and Entrepreneurship.	Made by Shri Arjun Ram Meghwal on behalf of Shri Raj Kumar Singh	22.3.2021	0	01
33.	Regarding the status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Labour on 'Demands for Grants (2020-21) pertaining to the Ministry of Skill Development and Entrepreneurship.	Made by Shri Arjun Ram Meghwal on behalf of Shri Raj Kumar Singh	22.3.2021	0	01
34.	Regarding the status of implementation of the recommendations contained in the 313th Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2020-21) pertaining to the Department of Higher Education, Ministry of Education.	Made by Shri Arjun Ram Meghwal on behalf of Shri Sanjay Shamrao Dhotre	22.3.2021	0	01
35.	Regarding the status of implementation of the recommendations/ observations contained in the 227th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/ observations contained in 225th Report of the Committee on Demands for Grants (2020-21) pertaining to the Ministry of Development of North Eastern Region.	Dr. Jitendra Singh	24.3.2021	0	01
36.	Regarding the status of implementation of the recommendations contained in the 278th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2020-21) pertaining to the Ministry of Road Transport & Highways.	Shri Nitin Jairam Gadkari	25.3.2021	0	01
37.	Regarding the status of implementation of the recommendations contained in the 40th Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2018-19 on 'General Defence Budget, BRO, ICG, MES, DGDE, DPSUs, Welfare of Ex-Servicemen, Defence Pension and ECHS (demand no. 19 & 22)' pertaining to the Ministry of Defence.	Shri Shripad Yesso Naik	25.3.2021	0	01

1	2	3	4	5	
38.	Regarding the status of implementation of the recommendations/observations contained in the 7th Report of the Standing Committee on Energy on 'Energy Conservation' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	25.3.2021	0	01
39.	Regarding the status of implementation of the recommendations/observations contained in the 30th Report of the Standing Committee on Energy on 'National Electricity Policy-A review' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	25.3.2021	0	01
40.	Regarding the status of implementation of the recommendations/observations contained in the 14th Report of the Standing Committee on Energy on 'Evaluation of Role, Performance and functioning of Power Exchange' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	25.3.2021	0	01
41.	Regarding the status of implementation of the recommendations/observations contained in the 30th Report of the Standing Committee on Energy on 'Functioning of Central Electricity Regulatory Commission' pertaining to the Ministry of Power.	Shri Raj Kumar Singh	25.3.2021	0	01
42.	Regarding the status of implementation of the recommendations contained in the 138th Report of the Standing Committee on Commerce on 'Activities and Functioning of Spices Board' pertaining to the Ministry of Commerce and Industry.	Shri Hardeep Singh Puri	25.3.2021	0	01
43.	Regarding the status of implementation of the recommendations contained in the 150th Report of the Standing Committee on Commerce on "Export of Organic Products: Challenges and Opportunities" pertaining to the Ministry of Commerce and Industry.	Shri Hardeep Singh Puri	25.3.2021	0	01

**(iii) Statements Made/Laid by Parliamentary Affairs Minister regarding
Government Business during Fifth Session
of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Government Business during the week commencing Monday, the 8th February, 2021.	Shri Arjun Ram Meghwal	5.2.2021	00	02
2.	Regarding Government Business during the week commencing Monday, the 15th March, 2021.	Shri Arjun Ram Meghwal	10.3.2021	00	02
3.	Regarding Government Business during the week commencing Monday, the 22nd March, 2021.	Shri Arjun Ram Meghwal	19.3.2021	00	02

**(iv) Statement Made/Laid by Minister Regarding Correcting
the replies to Question during Fifth Session of
Seventeenth Lok Sabha**

Brief Subject	Name of Minister	Date	Time Taken	
			H.	M.
(i) correcting the reply given on 13.12.2019 to Unstarred Question No. 4356 (Hindi and English versions) by Shri Gautam Gambhir, MP regarding "Cable Digitization", and (ii) giving reasons for delay in correcting the reply.	Shri Prakash Javadekar	19.3.2021	00	01

(v) MATTERS UNDER RULE 377

**Position regarding receipt of replies from Ministries during
Seventeenth Lok Sabha
(As on 16.7.2021)**

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 6.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	182	1	99.45%
Fifth Session (First Part) (29.01.2021 to 13.2.2021)	202	187	15	92.57%
Fifth Session (Second Part) (8.03.2021 to 25.3.2021)	204	173	31	84.80%
	1856	1808	48	97.41%

(vi) Statement indicating matters of urgent public importance raised during 'Zero Hour' in Fifth Session of Seventeenth Lok Sabha

Date	No. of Matters raised out of 20 balloted notices+ extras	Members spoke/Associated	Notices received	Time Taken	
				H	M
02.02.2021	NIL	NIL	145	NIL	
03.02.2021	NIL	NIL	157	NIL	
04.02.2021	08+07=15	30	163	0	30
05.02.2021	NIL	NIL	120	NIL	
08.02.2021	NIL	NIL	139	NIL	
09.02.2021	NIL	NIL	151	NIL	
10.02.2021	00+06=06	06	138	0	12
11.02.2021	NIL	NIL	121	NIL	
12.02.2021	17+72=89	115	117	2	31
13.02.2021	18+48=66	145	22	1	58
08.03.2021	00+02=02	02	73	0	04
09.03.2021	NIL	NIL	58	NIL	
10.03.2021	03+02=05	25	65	0	12
15.03.2021	17+01=18	23	45	0	34
16.03.2021	17+37=54	68	108	1	35
17.03.2021	18+69=87	200	126	2	33
18.03.2021	18+04=22	57	114	0	38
19.03.2021	16+33=49	75	93	1	31
22.03.2021	19+58=77	197	78	2	15
23.03.2021	00+01=01	01	96	0	02
24.03.2021	16+76=92	238	98	2	41
25.03.2021	NIL	NIL	73	NIL	
TOTAL	167+416=583	1182	2300	17	16

23. STATEMENT SHOWING THE TIME LOST OWING TO INTERRUPTIONS AND ADJOURNMENTS OF THE HOUSE DURING 5TH SESSION OF THE 17TH LOK SABHA

Date	Time lost due to Interruptions		Time lost due to Adjournments of the House following Interruptions		Remarks	Reason of Interruptions
	H.	M.	H.	M.		
02.02.2021	---	4 38	---	4 38	At 1605 hrs., due to interruptions, House adjourned to meet again at 1700 hrs. At 1710 hrs., due to interruptions, House adjourned to meet again at 1900 hrs. At 1907 hrs., due to interruptions, House adjourned for the day.	Members of INC, CPI (M), SS, TDP, DMK, AITC etc. entered well of the House demanding repeal of new farm laws and over farmers' agitation at Delhi border.
03.02.2021	---	4 41	---	4 41	At 1604 hrs., due to interruptions, House adjourned to meet again at 1630 hrs. At 1635 hrs., due to interruptions, House adjourned to meet again at 1700 hrs. At 1708 hrs., due to interruptions, House adjourned to meet again at 1900 hrs. At 1902 hrs., due to interruptions, House adjourned to meet again at 2100 hrs. At 2104 hrs., due to interruptions, House adjourned for the day.	Members of AAP, INC, CPI (M), DMK, SAD, AITC etc. entered well of the House demanding repeal of new farm laws and over farmers' agitation at Delhi border.

1	2	3	4	5
04.02.2021		4 00	At 1614 hrs., due to interruptions, House adjourned to meet again at 1700 hrs. At 1712 hrs., due to interruptions, House adjourned to meet again at 1800 hrs. At 1802 hrs., due to interruptions, House adjourned to meet again at 1900 hrs. At 1902 hrs., due to interruptions, House adjourned to meet again at 2030 hrs.	Members of INC, CPI (M), DMK, RSP, AITC etc. entered well of the House demanding repeal of new farm laws and over farmers' agitation at Delhi border.
05.02.2021		4 41	At 1614 hrs., due to interruptions, House adjourned to meet again at 1800 hrs. At 1805 hrs., due to interruptions, House adjourned for the day. At 1609 hrs., due to interruptions, House adjourned to meet again at 1700 hrs.	Members of INC, CPI (M), DMK, AITC etc. entered well of the House demanding repeal of new farm laws and over farmers' agitation at Delhi border. Members of INC, CPI (M), DMK, AITC etc. entered well of the House demanding repeal of new farm laws and over farmers' agitation at Delhi border.
08.02.2021		0 51		
08.03.2021		3 17	At 1714 hrs., due to interruptions, House adjourned to meet again at 1900 hrs. At 1929 hrs., due to interruptions, House adjourned to meet again at 2100 hrs.	Members of INC, CPI (M), DMK, AITC etc. entered well of the House demanding repeal of new farm laws and over farmers' agitation at Delhi border.
09.03.2021		5 31	At 1118 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1207 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1404 hrs., due to interruptions, House adjourned to meet again at 1800 hrs.	Members of INC, CPI (M), DMK, AITC etc. entered well of the House demanding repeal of new farm laws and over farmers' agitation at Delhi border.

1	2	3	4	5
10.03.2021		4 16	At 1132 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.	Members of INC and DMK entered well of the House demanding repeal of new farm laws and over farmers' agitation at Delhi border.
			At 1442 hrs., due to interruptions, House adjourned to meet again at 1800 hrs.	
TOTAL	00 +	31 55	= 31 55	

Time calculated on the basis of normal time of the House i.e. from 4 PM to 9 PM (during the period from 29.01.2021 to 08.03.2021) and 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M (during the period from 09.03.2021 to 25.03.2021).

24. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL — THE ANALYSIS THEREOF DURING THE FIFTH SESSION OF THE SEVENTEENTH LOK SABHA (29.01.2021 to 13.02.2021 & 08.03.2021 to 25.03.2021)

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (mins.)	Subject-matter under discussion when the quorum bell was rung	Remarks
1.	09.03.2021	1400 to 1402	02	---	House re-assembled after lunch break after quorum bell was rung once.
2.	10.03.2021	1430 to 1433	03	---	-do-
3.	18.03.2021	1400 to 1406	06	---	House re-assembled after lunch break after quorum bell was rung twice.
Total			11 mins.		

Analysis of ringing of Quorum bell

1. Total time spent on ringing of quorum bell	:	11 mins.
2. Maximum number of times quorum bell was rung on a particular day	:	Twice (on 18.03.2021)
3. Number of times House adjourned for want of quorum	:	Nil
4. Number of days when sitting commenced after quorum bell was rung	:	Nil
5. Number of days when House re-assembled after lunch break after quorum bell was rung	:	03 days

25. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE FIFTH SESSION OF SEVENTEENTH LOK SABHA

(29.01.2021 to 13.02.2021 and 08.03.2021 to 25.03.2021)

Date	Time	Subject-Matter
01.02.2021	1100 hrs.	Members of SAD staged a walkout from the House against the Farm Laws.
10.02.2021	1657 hrs.	Shri Adhir Ranjan Chowdhury, Leader INC, Shri E.T. Mohammed Basheer (IUML), Shri N.K. Premachandran (RSP) and other members of INC staged a walkout in protest of the statements made by the Prime Minister Shri Narendra Modi in his reply to the debate on the Motion of Thanks on the Presidents' Address about 'rumours' allegedly being spread by the opposition amongst farmers regarding farm laws.
	1735 hrs.	Shri Sudip Bandyopadhyay, Leader of AITC and other members of AITC also staged a walkout from the House on the above issue.
15.03.2021	1306 hrs.	Shri Arvind Sawant (Shiv Sena) during 'Zero Hour' raised the issue of 'alleged attack' on their Leaders by pro-Kannada activists in the border districts of Maharashtra. To this, Shri Shiva Kumar Udasi, MP(BJP) responded by alleging that the matter was long settled and Shiv Sena allegations were to hide the party's misrule in the state. In protest, members of Shiv Sena staged a walkout from the House.
22.03.2021	1221 hrs.	Shri Vinayak B. Raut, leader, Shiv Sena and some other members of the party staged a walkout from the House protesting against the issue of allegation made by Police Commissioner of Mumbai against Minister of Home Affairs, Maharashtra which was raised in the House by several members during Zero Hour.

**26. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY SPEAKER, MEMBERS OF PANEL OF CHAIRPERSONS AND
PROF. S.P. SINGH BAGHEL, SENIOR MEMBER**

FROM 29.01.2021 TO 13.02.2021 AND 08.03.2021 TO 25.03.2021

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	19	30	31
Smt. Meenakashi Lekhi	15	22	15
Shri Rajendra Agrawal	15	26	46
Smt. Rama Devi	12	18	25
Shri Bhartruhari Mahtab	06	09	03
Dr. Kirit P. Solanki	05	08	42
Shri P.V. Midhun Reddy	04	06	41
Shri N. K. Premachandran	04	05	50
Shri Kodikunnil Suresh	02	03	36
Prof. S.P. Singh Baghel (Senior Member)	01	00	09

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER, MEMBERS OF PANEL OF CHAIRPERSONS AND
PROF. S.P. SINGH BAGHEL, SENIOR MEMBER
FROM 29.01.2021 TO 13.02.2021 AND 08.03.2021 TO 25.03.2021**

Date	Time Spent	Total Time	
		H.	M.
Hon'ble Speaker			
29.01.2021	1252 to 1321 hrs	00	31
01.02.2021	1100 to 1251 hrs	01	51
02.02.2021	1600 to 1605 hrs	00	05
	1700 to 1710 hrs	00	10
	1900 to 1907 hrs	00	07
03.02.2021	1600 to 1604 hrs	00	04
	1630 to 1635 hrs	00	05
	1700 to 1708 hrs	00	08
	2100 to 2104 hrs	00	04
04.02.2021	1600 to 1614 hrs	00	14
05.02.2021	1600 to 1614 hrs	00	14
	1800 to 1805 hrs	00	05
08.02.2021	1600 to 1609 hrs	00	09
	1700 to 1753 hrs	00	53
	1808 to 1923 hrs	01	15
	2355 to 0000 hrs	00	05
09.02.2021	1600 to 1650 hrs	00	50
	2045 to 2131 hrs	00	46
	2339 to 0059 hrs	01	20
	(next day)		
10.02.2021	1600 to 1753 hrs	01	53
	2336 to 0032 hrs	00	56
	(next day)		
11.02.2021	1600 to 1649 hrs	00	49
	1704 to 1757 hrs	00	53
12.02.2021	1600 to 1743 hrs	01	43
	1942 to 2012 hrs	00	30
13.02.2021	1000 to 1157 hrs	01	57
	1353 to 1521 hrs	01	28
	1714 to 1718 hrs	00	04

08.03.2021	1600 to 1607 hrs	00	07
	1701 to 1714 hrs	00	13
09.03.2021	1100 to 1118 hrs	00	18
10.03.2021	1100 to 1132 hrs	00	32
15.03.2021	1100 to 1229 hrs	01	29
16.03.2021	1100 to 1250 hrs	01	50
	1254 to 1411 hrs	01	17
	2047 to 2145 hrs	00	58
	2246 to 2310 hrs	00	24
17.03.2021	1100 to 1103 hrs	00	03
	1300 to 1408 hrs	01	08
	1708 to 1813 hrs	01	05
18.03.2021	1100 to 1202 hrs	01	02
	1724 to 1801 hrs	00	37
	1958 to 2017 hrs	00	19
TOTAL TIME SPENT IN THE CHAIR		30	31
Smt. Meenakashi Lekhi	Time Spent	Total Time	
		H.	M.
03.02.2021	1900 to 1902 hrs	00	02
04.02.2021	1700 to 1712 hrs	00	12
	2030 to 2100 hrs	00	30
08.02.2021	2005 to 2204 hrs	01	59
11.02.2021	2201 to 0005 hrs (Next day)	02	04
12.02.2021	1743 to 1942 hrs	01	59
13.02.2021	1521 to 1714 hrs	01	53
09.03.2021	1201 to 1207 hrs	00	06
10.03.2021	1433 to 1442 hrs	00	09
15.03.2021	1229 to 1358 hrs	01	29
16.03.2021	1804 to 1959 hrs	01	55
17.03.2021	1503 to 1559 hrs	00	56
18.03.2021	1501 to 1724 hrs	02	23
19.03.2021	1100 to 1402 hrs	03	02
22.03.2021	1336 to 1457 hrs	01	21
23.03.2021	1259 to 1334 hrs	00	35
	1531 to 1711 hrs	01	40
TOTAL TIME SPENT IN THE CHAIR		22	15

Shri Rajendra Agrawal	Time Spent	Total Time	
		H.	M.
04.02.2021	1800 to 1802 hrs	00	02
	1900 to 1902 hrs	00	02
08.02.2021	1753 to 1808 hrs	00	15
09.02.2021	1650 to 1806 hrs	01	16
11.02.2021	1649 to 1704 hrs	00	15
12.02.2021	2012 to 2203 hrs	01	51
09.03.2021	1402 to 1404 hrs	00	02
10.03.2021	1230 to 1318 hrs	00	48
15.03.2021	1358 to 1558 hrs	02	00
16.03.2021	1959 to 2047 hrs	00	46
	2145 to 2246 hrs	01	01
17.03.2021	1408 to 1503 hrs	00	55
	1813 to 2042 hrs	02	29
18.03.2021	1202 to 1300 hrs	00	58
	1801 to 1857 hrs	00	56
19.03.2021	1500 to 1700 hrs	02	00
22.03.2021	1100 to 1336 hrs	02	36
	1700 to 1803 hrs	01	03
23.03.2021	1711 to 1928 hrs	02	17
	2031 to 2054 hrs	00	23
24.03.2021	1300 to 1311 hrs	00	11
	1655 to 2103 hrs	04	08
	2112 to 2144 hrs	00	32
TOTAL TIME SPENT IN THE CHAIR		26	46
Smt. Rama Devi	Time Spent	Total Time	
		H.	M.
08.02.2021	2204 to 2303 hrs	00	59
09.02.2021	1806 to 1904 hrs	00	58
11.02.2021	1757 to 2002 hrs	02	05
13.02.2021	1250 to 1353 hrs	01	03
08.03.2021	1900 to 1929 hrs	00	29
15.03.2021	1558 to 1802 hrs	02	04
16.03.2021	1544 to 1804 hrs	02	20
17.03.2021	1559 to 1708 hrs	01	09
18.03.2021	1406 to 1501 hrs	00	55
	1857 to 1958 hrs	01	00

19.03.2021	1402 to 1500 hrs	00	58
22.03.2021	1457 to 1700 hrs	02	03
	1931 to 2050 hrs	01	19
23.03.2021	1928 to 2031 hrs	01	03
TOTAL TIME SPENT IN THE CHAIR		18	25
Shri Bhartruhari Mahtab	Time Spent	Total Time	
		H.	M.
09.02.2021	1904 to 2045 hrs	01	41
13.02.2021	1157 to 1250 hrs	00	53
15.03.2021	1931 to 2016 hrs	00	45
19.03.2021	1700 to 1932 hrs	02	32
24.03.2021	1311 to 1508 hrs	01	57
25.03.2021	1100 to 1215 hrs	01	15
TOTAL TIME SPENT IN THE CHAIR		09	03
Dr. Kirit P. Solanki	Time Spent	Total Time	
		H.	M.
11.02.2021	2002 to 2201 hrs	01	59
15.03.2021	1802 to 1931 hrs	01	29
22.03.2021	1803 to 1931 hrs	01	28
23.03.2021	1100 to 1259 hrs	01	59
24.03.2021	1508 to 1655 hrs	01	47
TOTAL TIME SPENT IN THE CHAIR		08	42
Shri P. V. Midhun Reddy	Time Spent	Total Time	
		H.	M.
10.02.2021	1753 to 1900 hrs	01	07
16.03.2021	1250 to 1254 hrs	00	04
	1411 to 1544 hrs	01	33
23.03.2021	1334 to 1531 hrs	01	57
24.03.2021	1100 to 1300 hrs	02	00
TOTAL TIME SPENT IN THE CHAIR		06	41
Shri N. K. Premachandran	Time Spent	Total Time	
		H.	M.
08.02.2021	1923 to 2005 hrs	00	42
09.02.2021	2131 to 2339 hrs	02	08
10.02.2021	1900 to 2052 hrs	01	52
12.02.2021	2203 to 2311 hrs	01	08
TOTAL TIME SPENT IN THE CHAIR		05	50

Shri Kodikunnil Suresh	Time Spent	Total Time	
		H.	M.
08.02.2021	2303 to 2355 hrs	00	52
10.02.2021	2052 to 2336 hrs	02	44
TOTAL TIME SPENT IN THE CHAIR		03	36
Prof. S.P. Singh Baghel, Senior Member	Time Spent	Total	Time
		H.	M.
24.03.2021	2103 to 2112 hrs	00	09
TOTAL TIME SPENT IN THE CHAIR		00	09

27. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FIFTH SESSION OF SEVENTEENTH LOK SABHA

Business	Time taken		Percentage of the total time taken
	H	M	
President's Address	16	58	12.86
BILLS-			
Government Bills	*35	02	26.55
BUDGETS -			
(a) Union Budget	41	57	31.80
(b) Budget in respect of State under President's rule	02	21	1.78
DISCUSSIONS -			
Short Duration Discussions (Rule 193)	00	26	0.33
MATTERS OF URGENT PUBLIC IMPORTANCE	17	16	13.09
MATTERS UNDER RULE 377	00	22	0.28
QUESTIONS	04	39	3.52
RESOLUTIONS -			
(a) Statutory Resolution		*
(b) Private Members' Resolutions	01	09	0.87
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	11	46	8.92
TOTAL	131	56	100

* Joint discussion took place on one Statutory Resolution [*vide* Statement No. 2. Sl. No. 2-3] and Motions for consideration of connected Government Bills. Time taken on joint discussion has been shown under Government Bills.